GOVERNMENT OF INDIA MINISTRY OF COAL

RAJYA SABHA UNSTARRED QUESTION NO. 1800 ANSWERED ON 17.03.2025

Raniganj Master Plan Project

1800 Shri Samik Bhattacharya:

Will the Minister of *Coal* be pleased to state:

(a) reasons for cost overrun of 93.35 per cent, time overrun of 60 months in Raniganj Master Plan project by ECL and measures taken to address these delays;

(b) current status of rehabilitation and resettlement for 28,991 households and timeline for completing pending flats;

(c) the portion of identified land requirement of 362.5 acres that has been secured, and plans to acquire remaining 210.77 acres needed for project;

(d) measures to ensure safety and stabilize surface infrastructures like NH-2 and Andal-Sitarampur railway line affected by surface fires; and

(e) steps being taken to expedite shifting of families from vulnerable locations to resettlement sites?

ANSWER MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a): Raniganj Master Plan was approved in 2009. Reasons for delay in implementation of plan are as under:

- i. Non-publication of final figure of Demographic survey report for non-ECL houses and non-identification/finalization of balance land for this rehabilitation project by Andal Durgapur Development Authority (ADDA).
- ii. Non-finalization and publication of valuation report for Legal Title Holder (LTH) houses by ADDA.
- iii. Delay in construction of flats and slow progress of construction.

Measures taken to address these delays: It has been decided by the Government of West Bengal to shift houses/affected families to the resettlement sites in phase-wise manner according to the completion of flats.

(b) 4560 number of flats have been completed.

(c) For rehabilitation, presently, land measuring 151.72 acres at 05 resettlement sites had been identified and finalized by ADDA.

(d) NH-2 bye pass (affected stretch 300 m.) had been stabilized at its present alignment/position by ECL through engagement/appointment of IIT Kharagpur along with certification of long-term permanent stability.

Similarly, the identified unstable stretches (100 m. & 150 m. in length) on Andal Sitarampur rail link had been stabilized to its requirement for long-term permanent stability and future use of the railway line in its present orientation by ECL through engagement/ appointment of IIT Kharagpur.

(e): Till date 145 Non-Legal Title Holder (NLTH) houses have been shifted by ADDA. Prioritywise shifting list has been prepared.
